

question of the organisational set-up, finalise its report?

Shrimati Tarkeshwari Sinha: It is expected that this Committee will finalise its decision before the 1st January, 1959. The report will be discussed in the 28th Conference of the ECOSOC. Then it will go to the General Assembly for their consideration.

Shri D. C. Sharma: May I know whether any decision has been taken with regard to the probable or actual capital of this Fund?

Shrimati Tarkeshwari Sinha: It is expected that this Fund will start with approximately a capital of \$ 100 million.

Shri Ranga: Under the old scheme of SUNFED, each country was expected to contribute one per cent of its national income towards this Fund. Is that the same basis on which the new Fund also is going to be created? May I also know whether the USA, which was not in favour of SUNFED, is now in favour of the newly proposed scheme?

Shrimati Tarkeshwari Sinha: Yes, as I said before, this was a unanimous resolution of the General Assembly. So all the member-countries of the General Assembly are in favour of creating this Special Fund. About the contributions, all the countries are expected to make their own voluntary contributions, according to their choice and capabilities. India has also been asked to intimate what contribution she is going to make. This matter is still under consideration.

Shri Ramanathan Chettiar: What is the amount of the Fund and what is the amount that will be allotted to the under-developed countries?

Shrimati Tarkeshwari Sinha: As I have said before, the amount is going to be approximately \$ 100 million. The Preparatory Committee will decide about the policy and the way that the Fund will be allotted to under-developed countries.

Common Police Reserve Forces

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*1596. { **Shri Harish Chandra Mathur**
Shri P. K. Deo:
Shri Vajpayee:
Shri Hem Barua:
Dr. Ram Subhag Singh:
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) what steps have been taken to bring into existence common police reserve forces for the various zones;

(b) what will be the nature of reserve forces; and

(c) where such forces will be located in each Zone?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The Southern, Eastern and Northern Zonal Councils have set up Committees to examine the question.

(b) and (c). These questions will be considered by the Zonal Councils.

Shri Harish Chandra Mathur: May I know the purpose of the setting up of the Zonal Forces and whether it is in particular to meet the dacoity menace in some of these States like Rajasthan and Madhya Pradesh?

The Minister of Home Affairs (Pandit G. B. Pant): Most of the States have their own Reserve Police Forces at present. It was felt that some economy might be possible and greater efficiency might, perhaps, be ensured if, instead of a Special Police being organised by each State for itself, there were a common Reserve Force for the entire zone to be used in any part of the zone in case of an emergency. Of course, if there is any such emergency in Rajasthan, after such a force has been organised, I hope, its services will be available to meet such an emergency.

Shri Hem Barua: May I know if this common Reserve Force is proposed to be an overall Zonal Force or an auxiliary to the existing State Reserve Forces? If it is to be an auxiliary to the existing State Reserve Forces, may

I know how the work of the two is proposed to be co-ordinated?

Pandit G. B. Pant: No decisions have yet been taken so far as the day-to-day work goes. Every State will have to maintain its own Force. Moreover these States have got their own Reserves to meet emergencies. For such occasions (i.e. emergencies) they may have a common Force if they so choose.

Shri F. K. Deo: Who will be the controlling authority for the Force?

Pandit G. B. Pant: It has to be determined yet; no decisions have been taken.

Shri Panigrahi: May I know what has been proposed in this respect for the Reserve Force for Eastern Zone?

Pandit G. B. Pant: No decision has yet been taken. The Inspectors General of the States comprised in the Eastern Zone are considering this question. A committee has been formed for that purpose.

Shri Tyagi: In what proportion will the various States foot the bill of expenditure of these forces; or will something be contributed by the Centre as well?

Pandit G. B. Pant: There is no question of the Centre making any contribution. The States will, among themselves, decide the shares that they should contribute, the total strength of the force and other details. It is not to be a Central force.

Shri Thimmalah: May I know whether it will apply to all other zones also?

Pandit G. B. Pant: I have not been able to follow the question. Will the hon. Member please repeat it?

Shri Thimmalah: May I know whether a common reserve force will be maintained by other zones also?

Pandit G. B. Pant: I have already stated that it is hoped that if such a force is formed, then, its services will be available in case of an emergency in every State included in the zone, whenever necessary.

Mr. Speaker: The hon. Member wants to know whether similar reserve forces will be established for other zones.

Pandit G. B. Pant: All the zones are considering that matter—except one, I think, all zones are giving thought to the matter. But, as I said, the chickens have not been born; the whole thing is being hatched. I do not know what will come out ultimately.

Shri Harish Chandra Mathur: May I know whether the scheme does propose to withdraw the Central forces which are at present stationed there? What provision exists for collaboration of the inter-zonal forces because all problems are not in the States of Rajasthan and Madhya Pradesh only? There has got to be collaboration in Rajasthan and Madhya Pradesh for the work. How is the force which is contemplated going to meet the situation?

Mr. Speaker: It is going one step further.

Pandit G. B. Pant: It does not in any way prevent collaboration between any two States. If any States choose to join hands in order to meet the dacoity menace or any other trouble that may probably be there in one area or on the border of two States, they are free to adopt such measures as they might consider proper.

Shri Tyagi: May I put one more question?

Mr. Speaker: No; I have allowed 10 questions.

Allotment of Steel Quotas

*1598. **Shri Yajnik:** Will the Minister of Steel, Mines and Fuel be pleased to lay on the Table a statement showing the policy followed in the allotment of steel quotas by the Controller, Iron and Steel, to the different engineering and steel concerns in the different parts of the country?